

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

O. A. No. 37/2023

BETWEEN:

SRI. PARAMESH V.

..... Applicant

AND

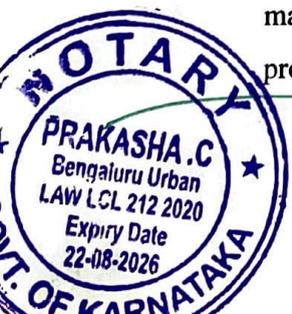
THE DEPUTY COMMISSIONER AND OTHERS

..... Respondents

AFFIDAVIT

I, **PAKALAPATI VEERA RAGHAVA RAO**, S/o. Late Sri. Late Venkateswara Rao, Aged about 63 years, Managing Director, M/s. Sai Sravanthi Infra Project Pvt. Ltd., #601, PAVANI VISISTA, Saibaba Temple Road, Greengarden Layout, Munikolala, Bangalore-560037 the respondent No. 10 do hereby solemnly affirm and state on oath and swear accordingly as follows:

1. I submit that, at the outset, it is prayed that this affidavit may be read as part and parcel of the earlier objections filed on 18.07.2024 and the affidavit dated 31.01.2025 and another affidavit dated 20.05.2025 by me. **I submit that, this affidavit is filed in compliance of the Order dated 16.09.2025 passed by this Hon'ble Tribunal.**
2. I submit that, I am constructing a multi-storied apartment in the name of "Pavani Mirabilia" in Survey No. 21/1, 21/2, 21/3, 22, 23, 124 and 125 of Seegehalli Village, Bidrahalli Hobli, Bangalore East Taluk, Bengaluru Urban District and during the said construction I have followed the due procedures and abided by all the governing laws and have not encroached nala and the buffer zone and further undertake to maintain the same.
3. I submit that, I have maintained the nala area with proper drainage level on both the upstream and downstream sides, as per the development plan issued by the BDA and the Report filed by the Commissioner, BDA dated 03.02.2025 also reflects the same. The said nala area has been maintained clear, up to the buffer boundary. It is pertinent to mention that, as per the recent photographs and the said Spot Inspection Report submitted by the Commissioner, BDA dated 03.0.2025, it is crystal clear that there is no encroachment of nala or buffer zone made by me during the construction of the said project. That, as per the order of this Hon'ble Court I have also planted Trees on the buffer zone and have maintained the green belt. The present photographs of the project site are hereby produced as **ANNEXURE-A.**



A handwritten signature in blue ink, appearing to be "Raghu", written over a horizontal line.

4. I submit that, the Nala which is alleged to be encroached is in its Original state without any encroachment and the same is evident from the Reports filed by the ALL the Government Authorities and the photographs of the project site which are produced as Annexure-A. I further state that, this Application filed by the Applicant is neither sustainable in law nor in fact and all his allegations are refuted with relevant records from the concerned authorities.
5. I submit that, I have taken huge loan from the Bank for the said project and the purchasers of the flats in my project also have invested their hard earned money. Now, due to the pendency of the above false case against me, I am facing huge financial losses as the prospective flat buyers upon knowing the pendency of the case, are not showing any interest in purchasing the said flats constructed by me. Without the said flats being sold, it has become very difficult for me to repay the bank loans which have been borrowed by me for construction of the said project. **That, even the Applicant is aware that no encroachment is made by me. Hence, after filing the above case, he is not appearing before this Hon'ble Tribunal since May, 2024.** The above case was filed only to harass me and to abuse the process of law. Hence, the above case is false, frivolous & malafide and is liable to be dismissed with exemplary costs.

WHEREFORE, the respondent prays that this Hon'ble Tribunal may be pleased to dismiss the original application with exemplary costs, in the interests of justice.

VERIFICATION

I, **PAKALAPATI VEERA RAGHAVA RAO**, Managing Director – M/s. Sai Sravanthi Infra Projects Pvt. Ltd., S/o late Sri. Venkateshwara Rao, aged about 63 years, Respondent 10 herein, do hereby declare that the contents of the objection statement are true to the best of my knowledge, information and belief and I have not suppressed any material fact.

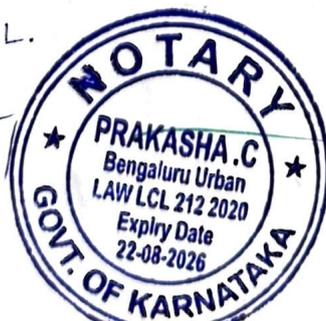
IDENTIFIED BY ME

AKL
KAR/849/2018
ADVOCATE

DATE: 22 NOV 2025

BANGALORE

NAME: ASHUTOSH K. L.
No : 8105296671
Advocate for Respondent
No. 10.



[Signature]
DEPONENT

SWORN TO BEFORE ME

[Signature]
PRAKASHA. C, BA., LL.B.,
ADVOCATE & NOTARY .
EWS # 16/2, 1st Cross, 2nd Main,
KHB, Basaveshwara Nagar
BENGALURU - 560 079

22 NOV 2025

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

APPLICATION NO.37 OF 2023

BETWEEN:

SRI. PARAMESH. V

..... APPLICANT

AND

THE DEPUTY COMMISSIONER & OTHERS

..... RESPONDENTS

VERIFYING AFFIDAVIT

I, **PAKALAPATI VEERA RAGHAVA RAO**, S/o. Late Sri. Late Venkateswara Rao, Aged about 63 years, Managing Director, M/s. Sai Sravanthi Infra Project Pvt. Ltd., #601, PAVANI VISISTA, Saibaba Temple Road, Greengarden Layout, Munikolala, Bangalore-560037 the respondent No. 10 do hereby solemnly affirm and state on oath and swear accordingly as follows:

1. I affirm that I am the respondent No.10 in the above case and as such, I am conversant with the facts and circumstances of the case hence competent to swear this affidavit.
2. I affirm that the averments made in the accompanying statement of objections from paragraphs 1 to 5 are true and correct to the best of my knowledge, information and belief.

IDENTIFIED BY ME

ADVOCATE

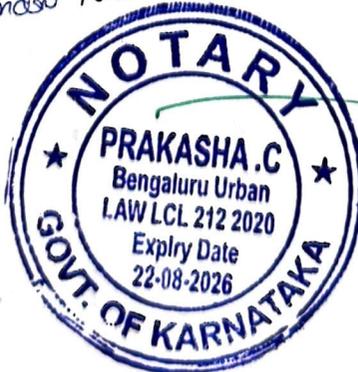
DATE: 22 NOV 2025

BANGALORE

NAME: ASHUTOSH K.L.

No. 8105296671

Advocate for Respondent No. 10




DEPONENT

SWORN TO BEFORE ME


PRAKASHA. C, BA., LL.B.,
ADVOCATE & NOTARY
EWS # 16/2, 1st Cross, 2nd Main,
KHB, Basaveshwara Nagar
BENGALURU - 560 079

22 NOV 2025



GPS Map Camera

Bengaluru, Karnataka, India 🇮🇳
Vastu Bhoomi, Seegehalli, Bengaluru, Karnataka 560067, India
Lat 13.015561, Long 77.764347
Tuesday, 18/11/2025 04:37 PM GMT+05:30
Note: Captured by GPS Map Camera



 GPS Map Camera

Bengaluru, Karnataka, India 

Dinnur Road, Seegehalli, Bengaluru, Karnataka 560067, India

Lat 13.013690, Long 77.784030

Thursday, 20/11/2025 11:58 AM GMT+05:30

Note : Captured by GPS Map Camera